

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †2642  
TO BE ANSWERED ON 03.01.2018**

**SCHOLARSHIP TO MINORITY STUDENTS**

**†2642. SHRI JUGAL KISHORE:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the scholarships given for pre-matric, post matric and higher education; and
- (b) the number of students of minority communities given scholarships in the State of Jammu and Kashmir during the last three years and the current year?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a): The Ministry of Minority Affairs implements the following Scholarship Schemes throughout the country for educational empowerment of six notified minority communities, namely, Muslim, Christian, Sikh, Buddhist, Jain and Parsi (Zoroastrian). The details of these Schemes are as under:-

(i) **Pre-matric Scholarship Scheme-** The scholarship is provided to minority students studying in class I to X in recognized Government/Private schools. Minimum 30% scholarships are earmarked for girls. To be eligible, students should not have annual parental/guardians income more than Rs.1.00 lakh and he/she should have secured minimum 50% marks in previous class.

(ii) **Post-matric Scholarship Scheme:** The scholarship is provided to minority students studying in class XI to Ph.D. level in recognized Government/Private schools/Colleges/Institutes. Minimum 30% scholarships are earmarked for girls. To be eligible, students should not have annual parental/guardians income more than Rs.2.00 lakh and he/she should have secured minimum 50% marks in previous class.

(iii) **Merit-cum-Mean based Scholarship Scheme:** The scholarship is awarded for pursuing professional and technical courses, at under-graduate and post-graduate levels, in institutions recognized by the appropriate authority. Under the scheme, 30% scholarships are earmarked for girl students. 85 institutes for professional and technical courses have been listed in the scheme; for which full course fee is reimbursed. To be eligible, students should not have annual parental/guardians income more than Rs.2.50 lakh and he/she should have secured minimum 50% marks in previous class.

More details are available on the website of this Ministry i.e. [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in) .

(b): The details of beneficiaries awarded scholarships in the State of Jammu & Kashmir under Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship Schemes for minorities during the last three years and the current year are as under:-

<b>Scheme</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18*</b> <b>(as on</b> <b>30.11.2017)</b>
Pre-matric Scholarship	3,89,420	0	53,312	813
Post-matric Scholarship	15,977	20,602	21,523	2,116
Merit-cum- Means based Scholarship	6,519	5,784	3,921	1,267

\* Achievements relating to the financial year 2016-17 sanctioned in 2017-18.

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